

Central Administrative Tribunal
Principal Bench

M.A.No.1003/98 in
O.A.No.256/97

Hon'ble Mr. T.N.Bhat, Member(J)
Hon'ble Shri R.K.Ahooja, Member(A)

(5)

New Delhi, this the 14th day of May, 1998

Shri A.P.Nagrath
Chief Personnel Officer(Administration)
Northern Railway
Baroda House
New Delhi. ... Applicant

(By Shri P.P.Khurana, Advocate)

Vs.

1. Union of India through
The Chairman
Railway Board
Rail Bhawan
Rafi Marg
New Delhi-1.
2. The Member Staff
Railway Board
Rail Bhawan
Rafi Marg
New Delhi-1.
3. Shri P.N.Garg
I.R.S.M.E. through
The Secretary
Railway Board
Rail Bhawan
Rafi Marg
New Delhi - 1. ... Respondents

(By Shri V.S.R.Krishna, Advocate)

O R D E R (Oral)

Hon'ble Mr. T.N.Bhat, Member(J)

M.A.No.1003/98:

This MA has been filed by the applicant in OA
No.256/97 seeking permission to withdraw the OA. The MA
is allowed and the permission prayed for is granted.

Wynne

O.A.No.256/97:

(16)

2. The applicant in this OA has filed an MA No.1003/98 seeking permission to withdraw the OA. MA has been allowed. The OA is accordingly dismissed as withdrawn.

3. A copy of this order may be given DASTI to both the parties.

Rao
(R.K.Ahooja)

Member(A)

/rao/

Bhat
(T.N.Bhat)
Member(J)

14.5.98.